

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO NO. 2307 OF 2014

Bajaj Allianz General Insurance Co. Ltd.

VERSUS

Sukhjit Kaur & Others

3. **Amanpreet Kaur, wd/o Ramjit Singh Bhullar, r/o Plot No. 12, Friend Colony, near Gurudwara Pallah Sahib, Ajnala Road, Amritsar.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **10.04.2019 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 08/2/19

SUPERINTENDENT CIVIL REVISION BRANCH

